COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 1015 & 1012 OF 2017 IN DFR NO. 3174 OF 2017

Dated: 6th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Maharashtra State Electricity Distribution Co. Ltd. Vs. Maharashtra Electricity Regulatory Commission & Anr.			 Appellant(s) Respondent(s)
Counsel for the Respondent(s)	:	Ms. Swapna Seshadri	
		Ms. Dipali Sheth for R-2	

<u>ORDER</u>

List the matter on 20.12.2017.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

mk/kt